

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.181/00237/2018

Friday, this the 13th day of April, 2018

CORAM:

**Hon'ble Mr.U.Sarathchandran, Judicial Member
Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member**

Aboo Hashim A.K., aged 38
S/o Alikoya
Aoulakadiyapada House
Kavarathi 682 555.

Applicant

(By Advocate: M/s Sheriff Associates rep by Mr.Shiraz Bava)

Versus

1. Union Territory of Lakshadweep
represented by its Administrator
Administration of Union Territory
of Lakshadweep
Secretariat, Kavaratti-682 555.
2. The Administrator
Union Territory of Lakshadweep
Kavaratti-682 555.
3. The Director of Education
Directorate of Education
Lakshadweep Administration
Union Territory of Lakshadweep
Kavaratti-682 555.

Respondents

(By Advocate: Mr. S.Manu)

This Original Application having been heard on 13th April, 2018, the Tribunal delivered the following order on the same day:

O R D E R

By U.Sarathchandran, Judicial Member

Heard both sides.

When this case was taken up today, Mr.Shiraz Bava, advocate representing the applicant and Mr.S.Manu, Standing Counsel for the Lakshadweep

Administration were heard. It was submitted by Mr.Shiraz Bava that Annexure A10 notification qua the posting of Drawing Teacher Gr.II in which the applicant is seeking appointment has been cancelled. This fact is admitted by Mr.Shiraz Bava, learned counsel for the applicant. In the circumstance, we find that nothing survives in this OA. Accordingly, the OA is closed. No order as to costs.

(E.K.Bharat Bhushan)
Administrative Member

(U.Sarathchandran)
Judicial Member

aa.

Annexures filed by the applicant:

Annexure A10: Copy of the Employment Notice bearing No.F.No.18/1/2018-Edn/Estt dated 31.01.2018.

Annexure A1: Copy of the Employment Notice bearing F.No.18/10/2015-Ed/Estt (1) 651 dated 24.8.2015.

Annexure A2: Copy of the certification dated 31.3.2012 issued by Universal Arts, Calicut evidencing the completion of 2 years course in drawing and painting.

Annexure A3: Copy of the certificate dated 27.2.2011 in glass painting

Annexure A4: Copy of the certificate issued by the Ministry of Culture, Govt of India dated 20.12.2008.

Annexure A5: Copy of the certificate dated 26.1.2011 evidencing the petitioner's selection as the Best Painting Artist by the Lakshadweep Kala Academy.

Annexure A6: Copy of the certificate dated 26.1.2015.

Annexure A7: Copy of the aforesaid notification bearing F.No.1/4/2013-LITS dated 18.9.2015.

Annexure A8: Copy of the representation dated 6.6.2017.

Annexure A9: Copy of the judgment of this Tribunal in OA No.181/00516/17 dated 30.6.2017.